



File No. 10/03/2018-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 14th April 2018

ORDER

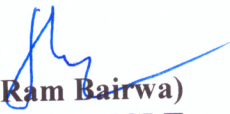
Hon'ble Shri B.S.V. Prakash Kumar, Member (Judicial) NCLT Mumbai is not holding Court from 16.4.2018 to 20.4.2018. Accordingly, all matters listed before the Shri B.S.V. Prakash Kumar, Member (Judicial) and Shri Ravikumar Duraisamy, Member (Technical) shall be taken up by the Special Bench comprising of:

Special Division Bench at NCLT, Mumbai

1. Shri M. K. Shrawat, Member (Judicial)
2. Shri Ravikumar Duraisamy, Member (Technical)

Shri M. K. Shrawat, Member (Judicial) shall first take up the matters of the Special Division Bench and then attend the matters of their own Single Bench.

This issues with the approval of Hon'ble President, NCLT.


(Shiv Ram Bairwa)
Registrar, NCLT
Telephone: 24363451

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Secretary, National Company Law Tribunal, New Delhi.
4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad.
5. PS to Joint Secretary, (Sh. G.K Singh) Ministry of Corporate Affairs, New Delhi.
6. NCLT web site/ Notice Board.
7. The Institute of Chartered Accountants of India, ITO, New Delhi.
8. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
9. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
11. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
12. The All India Reporter Pvt. Ltd., 31-D, 'B' Block, Delhi High Court, New Delhi.
13. Bar Council, New Delhi/Mumbai.